

**GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION  
LOKSABHA  
UNSTARRED QUESTION NO.3143  
TO BE ANSWERED ON 03/08/2017**

**Campaign on Fluoride and Arsenic in Groundwater**

**3143. SHRI UDAY PRATAP SINGH:  
SHRI BODHSINGH BHAGAT:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has worked out any campaign/policy for those habitations which have excess quantity of fluoride and arsenic in groundwater and if so, the details thereof, State/UT-wise;
- (b) whether the Government has received any proposal from the State Government of Madhya Pradesh for the inclusion of such 5108 rural habitations which have excess quantity of fluoride in groundwater in any submission;
- (c) if so, the current status of the proposal;
- (d) whether the proposals of some group drinking water schemes for fluoride affected areas of the State of Madhya Pradesh were submitted last year for approval; and
- (e) if so, whether these schemes have been approved and if not, the time by which approval is likely to be granted per these schemes?

**ANSWER  
MINISTER OF STATE FOR MINISTRY OF DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) : The Ministry of Drinking Water and Sanitation has launched the National Water Quality Sub-Mission on 22<sup>nd</sup> March 2017 to provide safe drinking water to about 28,000 rural arsenic and fluoride affected habitations in the country. State-wise number of habitations affected by arsenic and fluoride as reported by the States into integrated management information system (IMIS) of the Ministry as on 18<sup>th</sup> August, 2016 is at **Annexure**. The IMIS data has been freezed on 18<sup>th</sup> August, 2016 for National Water Quality Sub-Mission.

(b) to (e) : In October, 2016, Government of Madhya Pradesh informed the Ministry that out of 6,746 fluoride affected habitations of the State, safe drinking water is yet to be provided in 5,108 habitations. Accordingly, the Government of Madhya Pradesh has submitted Detailed Project Reports (DPRs) for 7 multi-village piped water supply schemes for consideration under the National Water Quality Sub-Mission (NWQSM) on Arsenic and Fluoride. But this data has not matched with the fluoride affected habitations conceptualized under NWQSM for the State in August, 2016.

Further, after yearly data updation by the State Government, as on 31<sup>st</sup> July 2017, the number of fluoride affected habitations as per the IMIS data of the Ministry are still remaining at 173.

Therefore, the proposed 7 multi-village piped water supply schemes submitted by the State Government of Madhya Pradesh under NWQSM have been returned to the State Government, with a request to clarify the huge difference in number of fluoride affected habitations entered into the IMIS and as proposed in the schemes.

**Annexure: referred in the reply to Lok Sabha Unstarred Question No. 3143 due  
for reply on 03/08/2017**

**State-wise number of habitations affected by arsenic and fluoride as reported by  
the States into integrated management information system (IMIS) of the Ministry  
as 18<sup>th</sup> August, 2016( freezed data for National Water Quality Sub-Mission)**

<b>S. No.</b>	<b>Name of the State</b>	<b>Number of Arsenic affected Habitations</b>	<b>Number of Fluoride affected Habitations</b>
1	ANDHRA PRADESH	0	421
2	ASSAM	3726	155
3	BIHAR	1077	1043
4	CHATTISGARH	0	75
5	HARYANA	45	200
6	JHARKHAND	130	998
7	KARNATAKA	21	1038
8	KERALA	0	73
9	MADHYA PRADESH	0	136
10	MAHARASHTRA	0	100
11	ODISHA	0	65
12	PUNJAB	492	285
13	RAJASTHAN	0	6849
14	TELANGANA	0	1041
15	UTTAR PRADESH	262	200
16	WEST BENGAL	8066	1046
<b>Total</b>		<b>13819</b>	<b>13725</b>